

(e) The working of the Federation is not satisfactory. It has been undergoing losses over a number of years.

(f) The matter of remedial action is under the consideration of the Government.

Arable land under the control of the Defence Ministry

573. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of DEFENCE be pleased to state:

(a) what is the acreage of arable land under the control of the Ministry of Defence; and

(b) what are the main uses to which this land is being put?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No separate record is being kept of area of arable land under the Defence Ministry.

(b) The land in possession of the Defence Ministry, whether arable or otherwise, is normally occupied by the units of Army, Navy and Air Force, Defence Production units, etc. for administration, storage, technical, training, residential areas etc. as required for their use.

Wherever any arable land is temporarily surplus, being not required for immediate use, and it is feasible to lease it out on short-term lease for cultivation without detriment to security, such land is given on short term lease for agricultural purposes to ex-Servicemen and if no ex-serviceman is forthcoming, to land less poor persons. Similarly, if any Defence owned arable land becomes permanently surplus, it is disposed of in accordance with the procedure laid down for the purpose.

International Society of Krishna Consciousness at Mayapur in West Bengal

574. SHRI SANAT KUMAR RAHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the amount of money received from abroad by the International Society for Krishna Conscious-

ness Centre at Mayapur in West Bengal during the last 3 years;

(b) what are the names of the countries from which the money was received; and

(c) whether Government have made any enquiries to ascertain whether the funds received by the Centre have been used for the purpose for which it is supposed to have been set up; if so what are the findings of the enquiry.

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) According to available information, the unit of the International Society for Krishna Consciousness at Mayapur had received Rs 33,61,276.50 during the three years from 1974 to 1976, mainly from the ISKCON Units and followers in USA, Hongkong, Australia and Japan.

(c) No such inquiry has been instituted by the Central Government.

Advertisements released to Tarun Bharat of Pune and Lokmat of Nagpur

575. SHRI GULABRAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the number of advertisements released by the Directorate of Advertising and Visual Publicity to the daily Tarun Bharat of Pune and the daily Lokmat of Nagpur, during April, May and June, 1977 separately; and

(b) whether there has been an increase in the number of advertisements released to the Tarun Bharat and decrease in the number, in the case of the Lokmat during these months; if so, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) In-